

with the medium and long-term requirements of agriculture, assistance to cooperative farming experiments and provision of facilities for co-operative training and education.

EMPLOYEES OF THE CIVIL AVIATION DEPARTMENT

*1110. **Shri B. D. Shastri:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the employees of the Civil Aviation Department have represented to Government against the increase of their working hours without the benefit of over-time allowance; and

(b) if so, the decision taken by Government in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Representations had been received from the Civil Aviation employees demanding that the Communication Assistants, Radio Technicians and Radio Operators engaged in actual operational duties should be granted over-time allowance for performing duties in excess of their normal weekly duty of 42 hours whereas over-time allowance as sanctioned was admissible only for duty performed in excess of 45 hours in a week.

(b) Government have accepted the demand and orders have been issued accordingly.

PASSENGER AMENITIES

*1111. **Ch. Raghbir Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the *bona fide* First and Second class passengers feel a great inconvenience at Bombay (V.T.) because of the waiting rooms being closed after 10 p.m.; and

(b) if so, the reasons for issuing such standing rules?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). The waiting rooms are closed between 0-30 hrs. and 4-00 hrs. to

give the staff an opportunity to properly clean the waiting rooms. But the matter is being reviewed to see if any modification of present practice is called for.

FILARIASIS

*1112. **Shri S. K. Razmi:** Will the Minister of Health be pleased to state:

(a) the progress, if any, made so far in controlling filariasis under the National Filariasis Control Scheme; and

(b) the total expenditure incurred during the year 1954 on the scheme?

The Minister of Health (Rajkumar Amrit Kaur): (a) Actual operations for controlling filariasis under the Scheme are expected to start shortly.

(b) Nil.

PAYMENT OF WAGES ACT

*1113. **Shri R. N. Singh:** Will the Minister of Labour be pleased to state whether any proposal to bring lorry workers also (like bus workers) under the Payment of Wages Act, is under the consideration of Government?

The Minister of Labour (Shri Khandubhai Desai): The Payment of Wages Act, 1936, is proposed to be amended to enable its application to the persons employed in public motor transport services for carrying goods or passengers.

नागपुर विमान दुर्घटना

*१११४. श्री मगन लाल बागडी: क्या संचार मंत्री २३ फरवरी, १९५४ को दिये गये तारानिकित प्रश्न संख्या १२४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि क्या सरकार, इस बात को ध्यान में रखते हुये कि गत दो वर्षों में नागपुर में एंसी तीन विमान दुर्घटनायें हुई हैं, रात्रि विमान सेवाओं, नागपुर हवाई अड्डे की उपयुक्तता और रात में उड़ने वाले विमान चालकों की विशेष योग्यताओं के बारे में भली प्रकार जांच पड़ताल कर रही हैं?